

RAJYA SABHA

CALLING ATTENTION NOTICE

The.....20.....

FROM:

_____ M.P.

TO

THE SECRETARY-GENERAL,
RAJYA SABHA,
NEW DELHI.

Sir,

Under rule 180 of the Rule of procedure and Conduct of Business in the Rajya Sabha, I hereby give notice of my intention to call the attention of the Minister

of.....on.....

To the following matter of urgent public importance and to request that the Minister may make a statement thereon.

Yours faithfully

Member, Rajya Sabha.
Division No.....

Copy to:

- (1) The Minister of.....
- (2) The Minister of Parliamentary Affairs.